

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/82(KB)2014
COMP.APPL/6(KB)2017,
COMP.APPL/1803(KB)2019

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	BOMKESH SETT & ORS. VS SADHU CHARAN SETT GROCERY PVT. LTD.& ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Kuldip Sharma, Adv.] For the Respondent Nos. 2 and 3
Mr. S. M. Gupta, FCS]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the respondent nos. 2 & 3 present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **22.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.